

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**CP No. 102/2019 in  
OA No. 2747/2016**

**This the 11<sup>th</sup> day of October, 2019**

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Sh. Ajay Kumar Mehra  
D.G. NSSO (Retd.)  
157, Ankur Apartment  
7 I.P. Extension, Patparganj  
Delhi-110092. ....Petitioner

(through Sh. Prem Chand for Sh. T.N. Tripathi)

**VERSUS**

Sh. Pravin Srivastava  
Secretary, Ministry of Statistics  
& Programme Implementation  
Sardar Patel Bhawan  
New Delhi-110001. .... Respondent

(through Sh. S.K. Tripathi for Sh. Gyanendra Singh)

**ORDER (Oral)**

**Hon'ble Mr. S.N. Terdal:**

In view of compliance affidavit filed by the respondents, the CP is closed. Notice issued to the respondent is discharged.

**(A.K. Bishnoi)  
Member (A)**

**(S.N.Terdal)  
Member (J)**

/ns/